

**Theft of articles from Nehru Museum**

**1790. Shri George Fernandes:**  
**Shri S. M. Joshi:**  
**Shri Madhu Limaye:**  
**Shri Virendrakumar Shah:**

Will the Minister of Education be pleased to state:

(a) whether there is any truth in the rumours that several official and personal papers of the late Shri Jawaharlal Nehru have disappeared from the almira's of the late Prime Minister's house at Teen Murti, New Delhi;

(b) if so, when the discovery of the loss of these papers was made; and

(c) whether any steps have been taken to recover the lost papers?

**The Minister of State in the Ministry of Education (Shri Sher Singh):**

(a) No disappearance of Prime Minister Nehru's papers has been reported or came to notice.

(b) and (c). The questions do not arise.

**Telephone Exchange, Bombay**

**1791. Shri George Fernandes:**  
**Shri S. M. Joshi:**  
**Shri J. H. Patel:**  
**Shri Madhu Limaye:**

Will the Minister of Communications be pleased to state:

(a) the number of telephone exchanges operating in Greater Bombay and the total lines installed;

(b) the number of applicants for telephones in Greater Bombay who are still on the waiting list and the period for which these applications are pending at the various exchanges; and

(c) when the Bombay's telephone requirements will be fully met?

**The Minister of State in the Department of Parliamentary Affairs and Communications (Shri I. K. Gujral):**

(a) and (b). The statement showing

number of exchanges in Greater Bombay, total number of lines installed, number of applicants on the waiting list and the time since when they are waiting is laid on the Table of the Lok Sabha. [Placed in Library. See No. LT-559/67].

(c) It is difficult to indicate any time limit. However, subject to availability of resources, continuous efforts are being made to open new telephone exchanges, increase the capacity of the existing ones and lay underground cables to give more and more connections.

**Strike in Deulbera Colliery**

**1792. Shri K. P. Singh Deo:**  
**Shri P. K. Deo:**

Will the Minister of Labour and Rehabilitation be pleased to state:

(a) whether it is a fact that the workers of Deulbera Colliery, Talcher in Dhenkanal District, Orissa have gone on strike since 4th May, 1967;

(b) whether an appeal has been made by the President of Deulbera Colliery Labour Union for conciliation; and

(c) if so, the action taken by Government in this regard?

**The Minister of State in the Ministry of Labour, Employment and Rehabilitation (Shri L. N. Mishra):** (a) No. But some sand-loading workers of the colliery who were transferred temporarily to Talcher Colliery under the same management continued to work on their own at Deulbera Colliery and demanded wages for such work.

(b) yes, by a group of the union not recognised.

(c) No conciliation was held but enquiries were made. A bipartite settlement was reached between the management and the recognised group of the union whereby most workers have resumed duty.